

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 48 of 2015

Dated: 20th November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Maithon Power Ltd.

...Appellant(s)

Versus

Central Electricity Supply Utility of Odisha & Ors.

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur,
Mr. Vishal Anand &
Mr. Janmali Manikala**

Counsel for the Respondent(s) : Mr. Alok Shankar for R-2

ORDER

Heard Mr. Vishal Anand, learned counsel for the appellant for some time.

Post the matter for remaining arguments of the parties on **4th December,**

2015.

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk